

Irregularities in distribution of LED bulbs

66. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of POWER be pleased to state:

(a) whether Government has noticed that a large scale irregularities have taken place in distribution of LED bulbs and if so, the details thereof;

(b) whether there is a huge difference between the accounts submitted by the States towards supply of LED bulbs to the public;

(c) whether Government is planning to initiate any investigation to find out the actual status and if so, the details thereof; and

(d) whether any complaint has been received by the Ministry in this regard and if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) No, Sir.

(c) and (d) Does not arise.

Compensation for land acquired for power projects

67. SHRI KIRANMAY NANDA: Will the Minister of POWER be pleased to state:

(a) whether compensation is given to farmers for their lands acquired for public and private power projects;

(b) if so, the details thereof, project-wise;

(c) whether any compensation has been paid to farmers in various States including Uttar Pradesh for the land acquired from them for thermal/hydro power projects; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Yes, Sir. The compensation is directly paid by the State Governments to the land owners for the land acquired as per the provisions of the Land Acquisition Act as amended from time-to-time, for the construction of the power projects.

(c) and (d) The details of compensation paid to land owners in various States including Uttar Pradesh for setting up of Thermal/Hydro Power Projects as well as Ultra Mega Power Project (UMPP) by Public Sector under Ministry of Power are given in Statement.